

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/03/CHN/2021  
IN  
PETITION NUMBER : CP/01/2021  
NAME OF THE PETITIONER : S.Paneerselvam & 2 Others  
NAME OF THE RESPONDENTS : M/s.Mouli Spinner Ltd & 6 Others  
UNDER SECTION : Sec 242(4) of CA, 2013 / RW Rule 11 of NCLT Rules

**ORDER**

Due to paucity of time, matter is adjourned to **08.09.2021** for hearing.

  
[K. NATARAJAN]  
Deputy Registrar